

FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KANISHK GOLD PRIVATE LIMITED

Sl.No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	KANISHK GOLD PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	16th January 2006
3.	Authority under which Corporate Debtor is Incorporated / Registered	ROC, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U36911TN2006PTC058595
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	No.39, North Usman Road, 7th Floor, Prasanth Real Gold Tower, T.Nagar, Chennai-600017.
6.	Date of closure of Insolvency Resolution Process	17th December 2021
7.	Liquidation commencement date of corporate debtor	17th December 2021
8.	Name and Registration Number of the Insolvency Professional acting as liquidator	EBENEZAR INBARAJ Regn: IBI/PA-001/IP-P00754/2017-2018/11286
9.	Address and e-mail of the liquidator, as registered with the Board	EBENEZAR INBARAJ 397, Precision Plaza, No. 23, Third Floor, Teynampet, Anna Salai, Chennai - 600 018 Email: ebiadvocate@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Ebenezar Inbaraj Liquidator Kanishk Gold Private Limited 397, Precision Plaza, No. 23, Third Floor, Teynampet, Anna Salai Chennai - 600 018 kgpilliquidation@gmail.com
11.	Last Date for Submission of Claims	16th January 2022

Notice is hereby given that the National Company Law Tribunal, Chennai Bench-1 has ordered the commencement of liquidation of the **Kanishk Gold Private Limited on 17th December 2021.**

The stakeholders of **Kanishk Gold Private Limited** are hereby called upon to submit their claims with proof on or before **16th January 2022**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 17th December 2021
Place: Chennai

Ebenezar Inbaraj
Liquidator
Kanishk Gold Private Limited

